COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 222 of 2014 & IA 58 of 2015

Dated : 19th February, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of :

Mula Pravara Electric Co-Operative Society Ltd. ...Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsi for R-1

Mr. Sai Kumar
Ms. Soumya Saikumar
Mr. Aditya Dewan for R-2

O R D E R

Learned counsel for the Respondent seeks some time to file reply. He may file the same after serving copy on the other side.

List the matter on ***26.03.2015***. In the meantime, pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps